

ORISSA HIGH COURT

FILING REPORT AS ON :01/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/19551/2025	SAKEEL @ SAKIL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KORAPUT TOWN /107 /2025 () //	
2	D-BLAPL/19553/2025	LATA BEHERA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	PATKURA /71 /2025 () //	
3	D-BLAPL/19560/2025	SUSANTA KUMAR SAMAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
4	D-BLAPL/19568/2025	JAYEE @ JAYAKRUSHNA BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	ASTARANGA /36 /2025 () //	
5	D-BLAPL/19575/2025	BIKASH MADKAMI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	M.V.79 /62 /2025 () //	
6	D-BLAPL/19579/2025	SARAT CHANDRA PARICHA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /88 /2024 () //	
7	D-BLAPL/19580/2025	SANJAYA BEBIRIA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PADMAPUR /88 /2024 () //	
8	D-BLAPL/19582/2025	SRIKANTA ROUT @ BALHA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	TIGIRIA /105 /2025 () //	AOD20240000242C202500136
9	D-BLAPL/19587/2025	RAMESH @ RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SORO /225 /2020 () //	
10	D-BLAPL/19590/2025	JASIM KHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /33 /2025 () //	
11	D-BLAPL/19595/2025	CHARAN BODRA VS STATE OF ODISHA	JAGADIP SAHOO VS	G.R.P.S. /72 /2025 () //	AOR20220001297C202500168

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12	D-BLAPL/19596/2025	NABIN KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MATHILI /139 /2025 () //	
13	D-BLAPL/19598/2025	DHANURJAY JANI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KODINGA /4 /2025 () //	
14	D-BLAPL/19600/2025	HARISH SONI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /153 /2025 () //	
15	D-BLAPL/19601/2025	KARIM KHAN @ KALA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	KHURDA PS /238 /2025 () //	AOR20220001563C202500006
16	D-BLAPL/19602/2025	SATYAJIT MALLICK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI TOWN /212 /2025 () //	
17	D-BLAPL/19603/2025	SANJAY JENA @ SANJAYA KUMAR JENA VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE TOWN /213 /2025 () //	
18	D-BLAPL/19604/2025	ROHIT KUMAR JAISWAL VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /1022/2024 () //	AOR20220000324C202500011
19	D-BLAPL/19607/2025	SRIDHAR KABI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /70 /2025 () //	
20	D-BLAPL/19617/2025	SUNIL KUMAR SABAT VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /597 /2025 () //	
21	D-BLAPL/19620/2025	ARPAN PRIYABRATA PATRA @ ARPANA P. PATRA @ MOHAMMED FARADISH VS STATE OF ODISHA	MOHAMMED FARADISH VS	DHENKANAL SADAR /392 /2025 () //	
22	D-BLAPL/19621/2025	ARPAN PRIYABRATA PATRA @ ARPANA P. PATRA @ MOHAMMED FARADISH VS STATE OF ODISHA	MOHAMMED FARADISH VS	DHENKANAL SADAR /400 /2025 () //	
23	D-BLAPL/19622/2025	GANESH SINGH @ GANESHA SINGH	KHUSBU PANIGRAHI	NILGIRI /17 /2021	AOR20220002787C202500094

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/19630/2025	AMIT GOCHHAYAT	DEBENDRA KUMAR DHAR	CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /31 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/19637/2025	BIRALA RANI DUTTA	MAMATA MISHRA	KALIMELA /89 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/19644/2025	PRADYUMAN KUMAR @ PRADYUMNA KUMAR	AMLAN SHAKTI PAUL	BHARATPUR PS /717 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/19649/2025	MANOJ ROUT	RAKESH BEHERA	TUMUSINGA /148 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/19652/2025	PRADEEP KUMAR SAHOO @ PRADEEP SAHU	JYOTIRMAYA SAHOO	ATHGARH /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/19654/2025	JANGYA PRADHAN	JYOTIRMAYA SAHOO	POLASARA PS /139 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/19659/2025	T. RAMA PATRA	JYOTIRMAYA SAHOO	BUGUDA /217 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/19661/2025	NARAYAN GHADEI @ TULU	JYOTIRMAYA SAHOO	POLASARA PS /410 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/19664/2025	DHUSASHANA TARAI	JYOTIRMAYA SAHOO	RAMBHA (KHALLIKOTE) /472 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/19667/2025	SUBASH SAHOO	CHIRANJIB ROUT	TALCHER TOWN /782 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/19668/2025	SUBASH SAHOO	CHIRANJIB ROUT	TALCHER TOWN /118 /2025	
		VS	VS	()	

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46	D-CMP/26301/2025	JALADHAR BEHERA VS SABITA PRAHARAJ	PRONoy MOHANTY VS	// 0 //	
47	D-CMP/26318/2025	ODISHA RASTRABHASA PARISADA JAGANNATH DHANUKARAN PANIGRAHI VS	HIMLOCHAN PANIGRAHI VS	// 0 //	
48	D-CMP/26321/2025	ORISSA RASTRABHASA PARISHAD, PURI MANOJ KUMAR AGRAWAL @ SAWADIA VS	BHOJARAJ SETH VS	// 0 //	
49	D-CMP/26324/2025	DEEPAK KUMAR AGRAWAL DIPTIMAYEE DASH VS	BIKASH MISHRA VS	// 0 //	AOR20220001297C202500169
50	D-CMP/26343/2025	SHREEYA DASH INDIAN BANK, BOUDH BRANCH VS	S.K.DEY VS	// 0 //	
51	D-CONTC/26159/2025	DHANANJAYA SAHU JHARANARANI PARIDA @ DR. JHARANA MOHANTYADV VS	VS	// 0 //	AOD20220001936C202500038
52	D-CONTC/26163/2025	KALIPRASANNA MOHAPATRA, DIRECTOR OF HIGHER EDUCATION ISAKA BHUYAN VS	ADV. VS	// 0 //	
53	D-CONTC/26164/2025	SUKANTA PRADHAN,TAHASILDAR MADHUSUDAN JENA VS	ADV. VS	// 0 //	
54	D-CONTC/26182/2025	DEVIPRASANA SARASWAT,TAHASILDAR JYOTSHNA MAYEE KAR VS	ADV. VS	// 0 //	
55	D-CONTC/26190/2025	SANJUKTA MOHAPATRA,OES TAPAS KUMAR BEHERA VS	ADV VS	// 0 //	AOD20250000180C202500101
56	D-CONTC/26205/2025	DR RAMESH CHANDRA SAHOO, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,/BALANGIR DR.KABIR CHARAN SWAIN VS	KUNAL KUMAR SWAIN VS	// 0 //	
57	D-CONTC/26211/2025	ARAVIND AGRAWAL,IAS CHHABIRANI NAYAK	NIHAL RATH	//	

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		VS	VS	0	
		SONAMIKA RAY,OES		//	
58	D-CONTC/26213/2025	PURNAMI BHOI	ADV.	//	
		VS	VS	0	
		KAILASH CHANDRA DAS,ORS		//	
59	D-CONTC/26215/2025	NILAMBAR PATEL	ADV.	//	
		VS	VS	0	
		KAILASH CHANDRA DAS,ORS		//	
60	D-CONTC/26216/2025	MANGAL SINGH JAGAT	ADV.	//	
		VS	VS	0	
		KAILASH CHANDRA DAS,ORS		//	
61	D-CONTC/26217/2025	DINGAR NAG	ADV.	//	
		VS	VS	0	
		KAILASH CHANDRA DAS,ORS		//	
62	D-CONTC/26219/2025	HAREKRISHNA JENA	ADV.	//	
		VS	VS	0	
		SALINI PANDIT,IAS		//	
63	D-CONTC/26221/2025	KHAGA NIAL	ADV.	//	
		VS	VS	0	
		KAILASH CHANDRA DAS,ORS		//	
64	D-CONTC/26224/2025	JAMUNA JAGAT	ADV.	//	
		VS	VS	0	
		KAILASH CHANDRA DAS,ORS		//	
65	D-CONTC/26225/2025	KUNU NIAL	ADV.	//	
		VS	VS	0	
		KAILASH CHANDRA DAS,ORS		//	
66	D-CONTC/26227/2025	SUNAPHULA NIAL	ADV.	//	
		VS	VS	0	
		KAILASH CHANDRA DAS,ORS		//	
67	D-CONTC/26228/2025	DAS PATEL	ADV.	//	
		VS	VS	0	
		KAILASH CHANDRA DAS,ORS		//	
68	D-CONTC/26229/2025	DAMBARUDHAR JANEI	ADV.	//	
		VS	VS	0	

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69	D-CONTC/26230/2025	KAILASH CHANDRA DAS,ORS SUNADHAR NIAL VS	ADV. VS	// // 0	
70	D-CONTC/26231/2025	KAILASH CHANDRA DAS,ORS NABAT KATA VS	ADV. VS	// // 0	
71	D-CONTC/26247/2025	KAILASH CHANDRA DAS,ORS CHITRU MAJHI VS	ADV. VS	// // 0	
72	D-CONTC/26252/2025	KAILASH CHANDRA DAS,ORS BRUNDA NAG @ BRUDABAN NAG VS	ADV. VS	// // 0	
73	D-CONTC/26258/2025	KAILASH CHANDRA DAS,ORS KHARAT NIAL VS	ADV. VS	// // 0	
74	D-CONTC/26263/2025	KAILASH CHANDRA DAS,ORS BINAYA RANJAN PARIJA VS	ADV. VS	// // 0	
75	D-CONTC/26265/2025	ASWATHY S.,IAS SUDHANSU SEKHAR MAIKAP VS	ADV. VS	// // 0	
76	D-CONTC/26267/2025	ANANYA DAS,IAS MOUMITRA MITRA VS	RANJAN KUMAR ROUT VS	// // 0	AOR20230000872C202500047
77	D-CONTC/26268/2025	PRITIPARNA MISHRA ,TAHASILDAR , JATANI DEBENDRA PRASAD MAHAPATRA VS	ADV. VS	// // 0	
78	D-CONTC/26270/2025	ANANYA DAS,IAS SUSANTA KUMAR PANDA VS	ADV. VS	// // 0	
79	D-CONTC/26272/2025	ANANYA DAS,IAS RAGHUNATH BISWAL VS	ADV. VS	// // 0	
		ANANYA DAS,IAS		//	

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80	D-CONTC/26273/2025	SANTOSH KUMAR SAHOO VS ASWATHY S.,IAS	ADV. VS	// ()	
81	D-CONTC/26298/2025	MANAS KUMAR KAR VS GIRISH S.N.,IAS	SUBHASREE MOHANTY VS	// ()	
82	D-CONTC/26302/2025	ASHRAYA KUMAR DASH VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER	SUBHASREE MOHANTY VS	// ()	
83	D-CONTC/26304/2025	GOUTAM BHUYAN VS SARAT CHANDRA MALLICK, ARCS, CUTTACK	ADV. VS CIRCLE-1, CDA, CUTTACK	// ()	
84	D-CONTC/26306/2025	BIBHUTIBHUSAN DASH VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, BOUDH	SUBHASREE MOHANTY VS	// ()	
85	D-CONTC/26309/2025	BIMAL PRASAD MAHAKUL VS SUBRAT KUMAR PANDA, COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER, BOUDH	SUBHASREE MOHANTY VS	// ()	
86	D-CONTC/26311/2025	HARA PANCHABIHAR VS PROF. DR. SANTOSH KUMAR MISHRA, DIRECTOR OF MEDICAL EDUCATION AND TRAINING/	ADV VS	// ()	AOR20220001535C202500116
87	D-CONTC/26312/2025	LALIT MOHAN MAJHI VS SANTOSH KUMAR NAYAK, OAS	ADV. VS	// ()	
88	D-CONTC/26313/2025	RENUBALA PRADHAN VS SANATH KUMAR N, DEPUTY DIRECTOR NANDANKANAN ZOOLOGICAL PARK, BARANGA	ADV VS	// ()	AOR20250000149C202500019
89	D-CONTC/26314/2025	SUVASINI PRADHAN VS SANTOSH KUMAR NAYAK, OAS	ADV. VS	// ()	
90	D-CONTC/26315/2025	BISWAJIT SATPATHY VS SANTOSH KUMAR NAYAK, OAS	ADV. VS	// ()	
91	D-CONTC/26316/2025	J. VENEELA	ADV.	//	

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		VS	VS	()	
92	D-CONTC/26319/2025	SANTOSH KUMAR NAYAK,OAS PRASANTA KUMAR ROUT	AMBIKA PRASAD RAY	//	
		VS	VS	()	
93	D-CONTC/26342/2025	HARISH CHANDRA NAYAK,ADDITIONAL COMMISSIONER,BDA,BBSR SATISH CHANDRA RAY	HIMANSU BHUSAN SUTAR	//	
		VS	VS	()	
94	D-CRLA/19576/2025	SATYABRAT SAHU,IAS SANKAR BEHERA	DEBASIS SAHOO	PANDAPADA /34 /2019	
		VS	VS	()	
95	D-CRLA/19599/2025	STATE OF ODISHA SUSHIL TETE	BISWAJIT NAYAK	BARGAON /122 /2016	
		VS	VS	()	
96	D-CRLA/19618/2025	STATE OF ODISHA HARI CHHATRIA	DEBABRATA DASH	GOLAMUNDA /99 /2021	
		VS	VS	()	
97	D-CRLA/19623/2025	STATE OF ODISHA TAGA MUNDA	ARIJEET MISHRA	PANIKOILI /372 /2024	
		VS	VS	()	
98	D-CRLA/19639/2025	STATE OF ODISHA RAJESH KANDI	SANJIT MISHRA	BANDAR MARINE /21 /2021	
		VS	VS	()	
99	D-CRLA/19645/2025	STATE OF ODISHA MANORANJAN @ MANOJ @ MANUA SIAL	BHABANI SHANKAR DASPARIDA	KHAIRA /170 /2020	
		VS	VS	()	
100	D-CRLA/19665/2025	STATE OF ODISHA PRASANTA KU GOUDA @ PRASANTA GOUDA	JYOTIRMAYA SAHOO	DIGAPAHANDI /145 /2022	
		VS	VS	()	
101	D-CRLA/19678/2025	STATE OF ODISHA SUKURA SING	KULDEEP MOHANTY	REMUNA /116 /2023	AOD2024000012C202500135
		VS	VS	()	
102	D-CRLMA/19570/2025	STATE OF ODISHA JYOTI RANJAN PATTANAİK	PURNA CHANDRA DAS	DELANGA /312 /2024	
		VS	VS	()	

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103	D-CRLMA/19690/2025	STATE OF ODISHA DIPAK KUMAR GHADEI VS SAIBA KADRI	RAMESH CHANDRA SWAIN VS	// / /0 ()	
104	D-CRLMC/19557/2025	BISHNU PRASAD SWAIN VS SHYAMANANDA JENA	AJIT CHANDRA MOHAPATRA VS	// / /0 ()	
105	D-CRLMC/19558/2025	HADA PRADHAN@RAJESH PRADHAN@RAJESH NAIK@PRADHAN	SUKANTANATTNAIK VS	KODALA /155 /2022 ()	
106	D-CRLMC/19566/2025	STATE OF ODISHA NIRANJAN GOUDA VS	SANTOSH KUMAR MAHANTY VS	// BUGUDA /187 /2025 ()	AOD20240000242C202500135
107	D-CRLMC/19572/2025	STATE OF ODISHA NIRUPAMA SAHOO VS	SURENDRA KUMAR BISWAL VS	// KEONJHAR TOWN /101 /2016 ()	
108	D-CRLMC/19583/2025	STATE OF ODISHA M.SURESH VS	RAMESH CH. BEHERA VS	// PHULBANI TOWN /63 /2013 ()	
109	D-CRLMC/19589/2025	STATE OF ODISHA SABITA SAHOO VS	BRUNDABAN ROUT VS	// TIRTOL /84 /2024 ()	
110	D-CRLMC/19592/2025	STATE OF ODISHA DEBADATTA PRADHAN VS	PURNA CHANDRA DAS VS	// K.SINGHPUR /7 /2025 ()	
111	D-CRLMC/19594/2025	STATE OF ODISHA ARCHANA PRATAP VS	SAURAV TIBREWAL VS	// KHARABEL NAGAR P.S. /506 /2022 ()	
112	D-CRLMC/19605/2025	STATE OF ODISHA RAJU NAIK VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /227 /2011 ()	
113	D-CRLMC/19609/2025	STATE OF ODISHA RATNAKAR BARIK @ DHUDU VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// DHAMNAGAR /176 /2024 ()	

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114	D-CRLMC/19619/2025	BANABIHARI DAS VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /20 /2018 () //	
115	D-CRLMC/19631/2025	DEEPAK KUMAR JENA VS STATE OF ODISHA	B.N.MOHANTY VS	BADACHANA /87 /2020 () //	
116	D-CRLMC/19635/2025	DEEPAK KUMAR JENA VS STATE OF ODISHA	B.N.MOHANTY VS	SINGHADWAR PS /40 /2020 () //	
117	D-CRLMC/19669/2025	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHANDAGIRI P.S. /465 /2024 () //	
118	D-CRLMC/19679/2025	DEEPAK KUMAR MOHANTA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	KEONJHAR TOWN /632 /2024 () //	
119	D-CRLMC/19701/2025	DHANIRAM SAHU VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	/ /0 () //	
120	D-CRLMP/19550/2025	SUDHANSU BISWAL @ SUDHANSHU KUMAR BISWAL	AMANOJ PANIGRAHI VS	/ / () //	AOR20220001665C202500064
121	D-CRLMP/19578/2025	SATYANARAYAN MISHRA VS STATE OF ODISHA	SANGRAM KESHARI MISHRA VS	/ /0 () //	
122	D-CRLMP/19625/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 () //	
123	D-CRLMP/19663/2025	MINATI TRIPATHY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	/ /0 () //	
124	D-CRLMP/19671/2025	M.KISHORE KU PATRO @ M.KISHORE PATRO VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	/ /0 () //	
125	D-CRLMP/19673/2025	LALIT MOHAN MANGARAJ	SUJIT KUMAR PATTNAIK	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMP/19681/2025	PRITI NAYAK	ACHYUTANANDA PATTANAİK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMP/19683/2025	LAXMIKANTA BISWAL	ACHYUTANANDA PATTANAİK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMP/19685/2025	JYOTSNA @ JYOTSNARANI MALLICK	DIPTI RANJAN MOHAPATRA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMP/19695/2025	RAMACHANDRA MAHAPATRA	SMRUTI RANJAN ROUT	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLREV/19653/2025	KALIPRASAD NAYAK	BHABANI SHANKAR DASPARIDA	NILGIRI /201 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLREV/19658/2025	MANOJ KUMAR BOHIDAR	SIDHARTHA SANKAR RAY (2)	THELKOLOI PS /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLREV/19702/2025	MAA KALUASUNI REALCON PVT. LTD.,KHURDA	SHAKTI PRASAD DAS	//0	
		VS	VS	()	
		S.B.CONULTANCY AND CONSTUCTION PVT. LTD.,KHURDA		//	
133	D-CRLREV/19703/2025	MAA KALUASUNI REALCON PVT.LTD., BBSR	SHAKTI PRASAD DAS	//0	
		VS	VS	()	
		S.B. CONSULTANCY AND CONSTRUCTION PVT.LTD., BBSR		//	
134	D-MACA/26142/2025	PRAFULLA KUMAR DASH	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		SARAT KUMAR SARANGI		//	
135	D-MACA/26277/2025	NEW INDIA ASSURANCE CO.LTD., BBSR	SOMNATH ROY	//	
		VS	VS	()	
		BASUDEV MOHAPATRA		//	
136	D-MATA/26158/2025	DEBASHISH ROUT	SATYAPRAKASH DHAL	//	AOR20220001446C202500004
		VS	VS	()	

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137	D-RPFAM/26337/2025	PUSPALATA PATTNAYAK SUJAYA KUMAR BAG VS GITANJALI NAIK	ANKANN PANDA VS	// // 0 //	
138	D-RSA/26212/2025	LAXMAN SANTAL @ MARNDI VS BUDHAN SANTAL @ MAJHI	BHABANI SANKAR DAS VS	// 0 //	
139	D-RSA/26261/2025	PARSURAM BISSOI VS PADMANABHA BISSOI	RAJIB LOCHAN PATTNAIK VS	// 0 //	
140	D-RVWPET/26187/2025	KEDAR NATH SWAIN VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //	
141	D-STREV/26152/2025	M/S. PRABHU SPONGE PVT. LTD.,SUNDARGARH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //	
142	D-STREV/26160/2025	M/S. PRABHU SPONGE PVT. LTD.,SUNDARGARH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //	
143	D-STREV/26185/2025	M/S. PRABHU SPONGE PVT. LTD.,SUNDARGARH VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //	
144	D-TRP(C)/26237/2025	BIJAY KUMAR AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
145	D-TRP(C)/26239/2025	KEDARNATH SHARMA VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
146	D-TRP(C)/26240/2025	SRIKANT AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
147	D-TRP(C)/26242/2025	BAIJYANATH AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	

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148	D-TRP(C)/26243/2025	AKASH AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
149	D-TRP(C)/26245/2025	BANWARI LAL KATARUKA VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
150	D-TRP(C)/26250/2025	SURESH KUMAR KATARUKA VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
151	D-TRP(C)/26251/2025	GHANSHYAM AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
152	D-TRP(C)/26257/2025	PRADEEP KUMAR AGRAWAL VS STATE OF ODISHA	LAXMI SHARMA VS	// 0 //	
153	D-TRP(C)/26278/2025	SUJATA PRADHAN @ MUND VS DEBADATTA PRADHAN	SUSHANTA KUMAR JOSHI VS	// 0 //	
154	D-TRP(C)/26322/2025	SUPRABHA SAHU @ SUPRAVA SAHU VS ASHOK KUMAR SAHOO	JAGAJIT PANDA VS	// 0 //	
155	D-WA/26155/2025	STATE OF ODISHA VS MANU SWAIN	GAYATRI PATRA,A.S.C VS	// 0 //	LOD20240000194C202500306
156	D-WA/26156/2025	STATE OF ODISHA VS GAGAN BIHARI RATH	GAYATRI PATRA,A.S.C VS	// 0 //	LOD20240000172C202500297
157	D-WA/26220/2025	STATE OF ODISHA VS SAMIR KUMAR SENAPATI	BIMBISAR DASH,A.G.A VS	// 0 //	LOD20240000172C202500298
158	D-WA/26226/2025	STATE OF ODISHA VS UPASANA MOHANTY	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000194C202500307
159	D-WA/26308/2025	M/S. ODISHA TRUST OF TECHNICAL EDUCATION AND RESEARCH, KHURDHA	DR. RAJESH K. KHURDHA	//	

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		VS	VS	0	
160	D-WA/26310/2025	SRI JAGANNATH MAHAPRABHU BIJE ,PURI PRAVAKAR SAHU	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500067
		VS	VS	0	
161	D-WA/26323/2025	STATE OF ODISHA P. SRIRAM PRASAD	SAMEER KUMAR DAS	//	
		VS	VS	0	
162	D-WA/26326/2025	STATE OF ODISHA P.SRIRAM PRASAD	SAMEER KUMAR DAS	//	
		VS	VS	0	
163	D-WA/26334/2025	STATE OF ODISHA P. SRIRAM PRASAD	SAMEER KUMAR DAS	//	
		VS	VS	0	
164	D-WA/26340/2025	STATE OF ODISHA P.SRIRAM PRASAD	SAMEER KUMAR DAS	//	
		VS	VS	0	
165	D-WA/26349/2025	STATE OF ODISHA STATE OF ORISSA	SOUBHAGYA CHANDRA DEV DASH(C.G.C.)	//	
		VS	VS	0	
166	D-WA/26350/2025	MALATI KIRSANI P. SRIRAM PRASAD	SAMEER KUMAR DAS	//	
		VS	VS	0	
167	D-WA/26362/2025	STATE OF ODISHA M/S. ODISHA TRUST OF TECHNICAL EDUCATION AND TRAINING	ANIL KUMAR BBSR	//	
		VS	VS	0	
168	D-WP(C)/26139/2025	JAGANNATH MAHAPRABHU BIJE, PURI DR.JAYASEN BHOI	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
169	D-WP(C)/26140/2025 WP(C)/17982/2025	STATE OF ODISHA BISWAJEET KUMAR HOTA	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
170	D-WP(C)/26141/2025	STATE OF ODISHA KRUSHNA CHANDRA SAHOO	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	

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171	D-WP(C)/26143/2025	STATE OF ODISHA KESHAB CHANDRA NAYAK VS	DIBYARANJAN BEHERA VS	// // 0	
172	D-WP(C)/26144/2025	STATE OF ODISHA NARAYAN NAYAK @ HARIJAN VS	NIRANJAN PANDA VS	// // 0	
173	D-WP(C)/26145/2025	STATE OF ODISHA BABAJI JENA @ BABAJI CHARAN JENA VS	DIBYARANJAN BEHERA VS	// // 0	
174	D-WP(C)/26146/2025	STATE OF ODISHA BASANTA JENA VS	DIBYARANJAN BEHERA VS	// // 0	
175	D-WP(C)/26147/2025	STATE OF ODISHA SARATA JENA VS	DIBYARANJAN BEHERA VS	// // 0	
176	D-WP(C)/26148/2025	STATE OF ODISHA BABAJI JENA @ BABAJI CHARAN JENA VS	DIBYARANJAN BEHERA VS	// // 0	
177	D-WP(C)/26149/2025	STATE OF ODISHA JAMUNA HARIJAN VS	NIRANJAN PANDA VS	// // 0	
178	D-WP(C)/26150/2025	STATE OF ODISHA MALATI JENA VS	DIBYARANJAN BEHERA VS	// // 0	
179	D-WP(C)/26151/2025 WP(C)/17945/2025	STATE OF ODISHA M/S PAYIK SENTINELS PVT.LTD., BBSR VS	SAILABALA JENA VS	// // 0	
180	D-WP(C)/26153/2025	UNION OF INDIA SUDHAKAR JENA VS	DIBYARANJAN BEHERA VS	// // 0	
181	D-WP(C)/26154/2025	STATE OF ODISHA JITENDRA KUMAR ROUT VS	ITISHREE TRIPATHY VS	// // 0	
		SUPERITENDENT GST AND CX, JAIPUR		//	

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182	D-WP(C)/26157/2025	CHITTA RANJAN JENA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS STATE OF ODISHA	// 0 //	
183	D-WP(C)/26161/2025	K. MADHUSUDAN RAO VS STATE OF ODISHA	RAMANATH ACHARYA VS STATE OF ODISHA	// 0 //	
184	D-WP(C)/26162/2025	RABI CHANDRA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS STATE OF ODISHA	// 0 //	
185	D-WP(C)/26165/2025	HDB FINANCIAL SERVICES LTD., BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/26166/2025	HDB FINANCIAL SERVICES LTD., BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS STATE OF ODISHA	// 0 //	
187	D-WP(C)/26167/2025	ASWINI KUMAR SAMANTRAY VS STATE OF ODISHA	RAMAKRISHNA BISOI VS STATE OF ODISHA	// 0 //	AOD20240000311C202500055
188	D-WP(C)/26168/2025	SAROJA KUMAR SAHOO VS STATE OF ODISHA	SANGRAM JENA VS STATE OF ODISHA	// 0 //	
189	D-WP(C)/26169/2025	TARAKANTA SAMAL VS STATE OF ODISHA	MANAS RANJAN BAUG VS STATE OF ODISHA	// 0 //	AOR20220002374C202500108
190	D-WP(C)/26170/2025	JAGABANDHU SAHOO VS CHAIRMAN CUM MANAGING DIRECTOR OSRTC BBSR	KAMALAKANTA NAYAK VS CHAIRMAN CUM MANAGING DIRECTOR OSRTC BBSR	// 0 //	
191	D-WP(C)/26171/2025	L.RAMAN VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	// 0 //	
192	D-WP(C)/26172/2025	SANJUKTA MISHRA VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS STATE OF ODISHA	// 0 //	
193	D-WP(C)/26173/2025	BIKRAM SWAIN	VISWAJEET MALLICK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/26174/2025	PABITRA MOHAN SAHU	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/26175/2025	RAJENDRA PRASAD OJHA	VISWAJEET MALLICK	//	
		VS	VS	0	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL), BBSR		//	
196	D-WP(C)/26176/2025	M/S L AND T FINANCE LTD , SAMBALPUR	TAPAN KU. JENA SAMANTA	//	
		VS	VS	0	
		THE STATE CONSUMER DISPUTES REDRESSAL COMMISSION CUTTACK		//	
197	D-WP(C)/26177/2025	SANTOSH KUMAR PRADHAN	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/26178/2025	ASWINI KUMAR GHADEI	ASHOK KUMAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/26179/2025	SHAILENDRA KUMAR BABU	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202500041
		VS	VS	0	
		UNION OF INDIA		//	
200	D-WP(C)/26180/2025	HIMANSHU SEKHAR BEHERA	AMIYA KUMAR CHHATOI	//	
	WP(C)/17941/2025	VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/26181/2025	JITENDRA NATH MALLIK	AMIYA KUMAR CHHATOI	//	
	WP(C)/17942/2025	VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/26183/2025	PUNJAB NATIONAL BANK, ASSET RECOVERY MANA	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/26184/2025	DHOBEI BISWAL	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/26186/2025	PRIYADARSANI RATH	SANJIB MOHANTY	//	
		VS	VS	0	

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205	D-WP(C)/26188/2025	STATE OF ODISHA BHUBANESWAR UNNAYAN PARISHAD, BBSR VS	BIRAJA KANTA MAHAPATRA VS	// // 0	
206	D-WP(C)/26189/2025	STATE OF ODISHA HINDUSTAN PETROLEUM CORPORATION LTD., BBSROUMYA DEV RAY VS	VS	// // 0	
207	D-WP(C)/26191/2025	UCO BANK, ASSET MANAGEMENT BRANCH, BBSR BISHNU PRASAD JENA VS	NIHAL RATH VS	// // 0	
208	D-WP(C)/26192/2025	STATE OF ODISHA SUSANTA KUMAR BISWAL VS	UMAKANT SAHOO VS	// // 0	
209	D-WP(C)/26193/2025	STATE OF ODISHA BIRSUMANTI SUNITA DORA VS	SIDDHANT SARANGI VS	// // 0	
210	D-WP(C)/26194/2025	M/S WELCON INFRASTRUCTURE PVT.LTD ASWINI KUMAR SWAIN VS	KAMALAKANTA NAYAK VS	// // 0	
211	D-WP(C)/26195/2025	CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR YAZDANI PROJECTS AND ESTATES PVT. LTD., BBSROUMYAJYOTI BISWAL VS	VS	// // 0	
212	D-WP(C)/26196/2025	THE INITIATING OFFICER UNDER THE PROHIBITION OF BENAMI PROPERTY TRANSACTIONS ACT, BBSR DR.ARCHANA KANUNGO VS	NIRANJAN PANDA VS	// // 0	
213	D-WP(C)/26197/2025	CHIEF SECY., GOVT OF ODISHA, BBSR BISIKESAN BAGH VS	KUNAL KUMAR SWAIN VS	// // 0	
214	D-WP(C)/26198/2025	STATE OF ODISHA AJAYA KUMAR KANHAR VS	KUNAL KUMAR SWAIN VS	// // 0	
215	D-WP(C)/26199/2025	STATE OF ODISHA MAMATA PATRO VS	KUNAL KUMAR SWAIN VS	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/26200/2025	KABINDRA DAS VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
217	D-WP(C)/26201/2025	CHHABILATA PALAI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
218	D-WP(C)/26202/2025	PADMINI PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
219	D-WP(C)/26203/2025	RASMITA PAIKARAY VS STATE OF ODISHA	MOHENDRA DALAI VS	// 0 //	
220	D-WP(C)/26204/2025	PADMALAYA SOREN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
221	D-WP(C)/26206/2025	MD ARIF VS COLLECTOR CUM DIST.MAGISTRATE, NUAPADA	ARUN KUMAR PATRA VS	// 0 //	
222	D-WP(C)/26207/2025	SUDHAMAYEE KUMAR VS STATE OF ODISHA	NIRMAL RANJAN ROUSTRAY VS	// 0 //	AOD20240000714C202500021
223	D-WP(C)/26208/2025	SHAKTI RANJAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
224	D-WP(C)/26209/2025	DIBAKAR BEHERA VS STATE OF ODISHA	NIRMAL RANJAN ROUSTRAY VS	// 0 //	AOD20240000714C202500022
225	D-WP(C)/26210/2025	SATYANARAYAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
226	D-WP(C)/26218/2025	PITABAS MAHAKUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
227	D-WP(C)/26222/2025	ANINDYA ANIMESH DASH	PRAVAS NAIK	//	AOR20250000323C202500010

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		VS	VS	0	
		UNION OF INDIA		//	
228	D-WP(C)/26223/2025	LOKANATH GAYAN	JAGANNATH BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/26232/2025	RANJAN KUMAR PARIDA	NIRA SUNDAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/26233/2025	M/S BAJRANG STEEL	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500047
		VS	VS	0	
		COMMISSIONER OF CT AND GST		//	
231	D-WP(C)/26234/2025	NAMRATA SAHOO	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
232	D-WP(C)/26235/2025	DHRUBA CHARAN BISWAL	ANIRUDHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/26236/2025	MANGUL KUMAR SWAIN	NIRA SUNDAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/26238/2025	DR.RAMAKANTA PANDA	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/26244/2025	BIRANCHI HAR NARAYAN NAIK	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/26248/2025	JITEN BEHERA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/26249/2025	PURNA CHANDRA MOHANTA	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
238	D-WP(C)/26253/2025	SITANSU SEKHAR PATRA	DHANESWAR BEHERA	//	
		VS	VS	0	

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239	D-WP(C)/26254/2025	STATE OF ODISHA MAHENDRA PATRA VS	DHANESWAR BEHERA VS	// // 0	
240	D-WP(C)/26255/2025	STATE OF ORISSA NABIN CHANDRA MOHANTA VS	DHANESWAR BEHERA VS	// // 0	
241	D-WP(C)/26256/2025	STATE OF ODISHA PREMANANDA MAHAKUD @ MAHAKUDA VS	BISWAMBAR MOHANTY VS	// // 0	
242	D-WP(C)/26259/2025	STATE OF ODISHA BENUDHAR SETHI VS	DHANESWAR BEHERA VS	// // 0	
243	D-WP(C)/26260/2025	STATE OF ODISHA SURESH CHANDRA BHANJ VS	DHANESWAR BEHERA VS	// // 0	
244	D-WP(C)/26262/2025	STATE OF ODISHA SUNIL KUMAR DEHURY VS S.T.A.CUTTACK	PRAVAT KUMAR NAYAK VS	// // 0 //	
245	D-WP(C)/26264/2025	LAMBODARA GOCHHAYAT VS	DHANESWAR BEHERA VS	// // 0	
246	D-WP(C)/26266/2025	STATE OF ODISHA M/S.NITAI GAURA WOMENS S.H.G, BHADRAK VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
247	D-WP(C)/26269/2025	STATE OF ODISHA BINAPANI WOMENS S.H.G., BHDRAK VS	SAUBHAGYA KUMAR SAMAL VS	// // 0	
248	D-WP(C)/26271/2025	STATE OF ODISHA RAJESH KUMAR MISHRA VS	MANISH UPADHYAY VS	// // 0	
249	D-WP(C)/26274/2025	STATE BANK OF INDIA SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// // 0 //	AOR20220001380C202500022

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250	D-WP(C)/26275/2025	M/S.DEBAKANTA MALLICK, JAGATSINGHPUR VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //	
251	D-WP(C)/26276/2025	BHANUMATI PRADHAN VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //	
252	D-WP(C)/26279/2025	PUSPANJALI DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
253	D-WP(C)/26280/2025	SURENDRA PRADHAN VS UNION OF INDIA	GAUTAM CHARAN ROUT VS	// 0 //	
254	D-WP(C)/26281/2025	DILU KANDHAPAN VS THE PRINCIPAL GOVT.COLLEGE OF ENGINEERING BHAWANIPATNA, KALAHANDI	SOMANATH MISHRA VS	// 0 //	
255	D-WP(C)/26282/2025	ABHA ENGINEERING AND CONSTRUCTION, JAGATSINGHPUR VS STATE OF ODISHA	SAKSHIYA JENA VS	// 0 //	
256	D-WP(C)/26283/2025	RAMAKRUSHNA JALLY VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500067
257	D-WP(C)/26284/2025	SUMANTA MAHAKUD VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //	
258	D-WP(C)/26285/2025	DURGA MADHAB DASH VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
259	D-WP(C)/26286/2025	SADANANDA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
260	D-WP(C)/26287/2025	BHABAGRAHI PATRA VS STATE OF ODISHA	TUSAR KANTA MAHANTA VS	// 0 //	
261	D-WP(C)/26288/2025	SARADA PRASANNA NAYAK	BIPLAB MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/26289/2025	SUSAMA PRADHAN	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/26290/2025	NIBASI BEHERA	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500068
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/26291/2025	NARUGOPAL DAS	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/26292/2025	SHRADDHA DAS	SOUMYA JYOTI BISWAL	//	
		VS	VS	0	
		THE INITIATION OFFICER, BBSR		//	
266	D-WP(C)/26293/2025	LOKNATH SAMAL	BAIDHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/26295/2025	M/S. SOCIETY FOR ENVIRONMENTAL PROMOTION	ANBENDRA MOHANTA	//	
		VS	VS	0	
		UNION OF INDIA		//	
268	D-WP(C)/26296/2025	BALAKRISHNA DANDASENA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/26297/2025	DR.DEBAJANEE PANDA	RAMESH KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/26299/2025	BALAKRISHNA DANDASENA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/26300/2025	BALAKRISHNA DANDASENA	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/26303/2025	JITEN BEHERA	PRAVAT KUMAR NAYAK	//	
		VS	VS	0	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/26305/2025	THE B.M, ODISHA GRAMEEN, ODISHA GRAMEEN BANK, ANGUL ANANT PAIKARAY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// // 0 //	
274	D-WP(C)/26307/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR VS BIKRAM KESHARI PRAHARAJ	PRASANNABHARAN, BBSR VS	// 0 //	
275	D-WP(C)/26317/2025	NIRMAL KUMAR JENA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
276	D-WP(C)/26320/2025	RAJANIKANTA ACHARYA VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
277	D-WP(C)/26325/2025	NIRANJAN DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
278	D-WP(C)/26327/2025	PURNA CHANDRA KHADANGA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
279	D-WP(C)/26328/2025	RAGHUNATH SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
280	D-WP(C)/26329/2025	KALYANI ROUT VS STATE OF ODISHA	RABINDRA KUMAR RAUTARAY VS	// 0 //	
281	D-WP(C)/26330/2025	CHANDRAKALA INSTITUTE OF MEDICAL SCIENCE, KHEORDEHA VS THE STATE OF ODISHA	GHORAMASAD JENA VS	// 0 //	
282	D-WP(C)/26331/2025	BINOD BIHARI NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
283	D-WP(C)/26332/2025	MALATI NAYAK VS STATE OF ORISSA	NIROD KUMAR SAHU VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/26333/2025	ARATI SETHY VS STATE OF ODISHA	RABINDRA KUMAR RAUTRAY VS	// 0 //	
285	D-WP(C)/26335/2025	PRATIMA SAHOO VS STATE OF ODISHA	RABINDRA KUMAR RAUTARAY VS	// 0 //	
286	D-WP(C)/26336/2025	SRI RAM BHARATGAS VS UNION OF INDIA	SOUMYA RANJAN MOHANTY VS	// 0 //	
287	D-WP(C)/26338/2025	RINA LENKA VS STATE OF ODISHA	RABINDRA KUMAR RAUTARAY VS	// 0 //	
288	D-WP(C)/26339/2025	JITENDRANATH NATH VS STATE OF ODISHA	SUVENDU KUMAR RAY VS	// 0 //	
289	D-WP(C)/26341/2025	SIBA PRASAD SETHI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //	
290	D-WP(C)/26344/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, CUTTACK	ARUN KUMAR MISHRA 2 VS	// 0 //	
291	D-WP(C)/26345/2025	M/S MAHAVEER TRANSPORT VS ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE	KAJAL SAHOO VS	// 0 //	AOR20220001613C202500013
292	D-WP(C)/26346/2025	DR. VIVEK PURSOTTAM AGRAWAL VS REGISTRAR, FAMILY COURT, BARGARH	ABHISEK AGARWAL VS	// 0 //	
293	D-WP(C)/26347/2025	L.PADMANAVA ACHARY VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
294	D-WP(C)/26348/2025	KORAPUT REGIONAL IMPROVEMENT TRUST, KORAPUT VS SUBHADRA DAS	ABHINAV SUMAN BHUYAN VS	// 0 //	
295	D-WP(C)/26351/2025	KANCHARANA @ PALAVALASA TOYAJAKSHI	RABINDRANATH PRUSTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
296	D-WP(C)/26352/2025	KANCHARANA UMA MAHESWAR RAO KALYANI PANY	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
297	D-WP(C)/26353/2025	STATE OF ODISHA SRIDHAR KUMAR SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
298	D-WP(C)/26354/2025	STATE OF ODISHA SANJUKTA BARIK	RABINDRA KUMAR RAUTARAY	//	
		VS	VS	0	
299	D-WP(C)/26355/2025	STATE OF ODISHA PITAMBER DASH	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
300	D-WP(C)/26356/2025	STATE OF ODISHA GEETARANI ROUTRAY	RABINDRA KUMAR RAUTARAY	//	
		VS	VS	0	
301	D-WP(C)/26357/2025	STATE OF ODISHA SADANANDA KUAR	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
302	D-WP(C)/26358/2025	STATE OF ODISHA NILAMBARA SANTA	SANKAR PRAASAD PANI	//	
		VS	VS	0	
303	D-WP(C)/26359/2025	STATE OF ODISHA S. RADHA KUMARI PRADHAN	SANDEEP RAJ PANDA	//	
		VS	VS	0	
304	D-WP(C)/26360/2025	THE UNION OF INDIA SUBHRANSU MISHRA	JUGALA KISHORE PANDA	//	
		VS	VS	0	
305	D-WP(C)/26361/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD(TPCODL) KAMAL KRUSHNA MAZUMDAR	NARENDRA KUMAR DAS	//	
		VS	VS	0	
306	D-WP(C)/26363/2025	STATE OF ODISHA ABHIRAM PURTY	ASMIYA RANJAN MAJHI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WPCRL/19634/2025	STATE OF ODISHA STAYABADI PRADHAN VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// //0 ()	
308	D-ABLAPL/19547/2025	STATE OF ODISHA RITU AGARWAL VS	PABITRA KUMAR NAYAK VS	// SECTOR-15 /66 /2025 ()	
309	D-ABLAPL/19548/2025	STATE OF ODISHA KRUSHNA PRASAD KAR VS	BIJAY KUMAR BEHERA VS	// KHURDA PS /217 /2025 ()	AOR20220001736C202500007
310	D-ABLAPL/19549/2025	STATE OF ODISHA TARANUM PARWEEN VS	SWARAJ PATEL VS	// RAJGANGPUR /303 /2025 ()	AOR20220000246C202500064
311	D-ABLAPL/19552/2025	STATE OF ODISHA NASIMA BIBI VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /175 /2025 ()	
312	D-ABLAPL/19554/2025	STATE OF ODISHA MIR KALAM @ SK. KAMAL VS	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /129 /2025 ()	
313	D-ABLAPL/19555/2025	STATE OF ODISHA PURNA CHANDRA JENA VS	RAMAKANTA PRADHAN VS	// ANANDAPUR /305 /2024 ()	
314	D-ABLAPL/19556/2025	STATE OF ODISHA MAMATA PANDA VS	SAROJ KUMAR DASH VS	// KHUNTUNI /159 /2022 ()	
315	D-ABLAPL/19559/2025	STATE OF ODISHA SAYED FAIM RAJA VS	ASIT KUMAR JENA VS	// BRAMHA BARADA /172 /2025 ()	
316	D-ABLAPL/19561/2025	STATE OF ODISHA LINGARAJ GOUDA VS	SURENDRA KUMAR BISWAL VS	// PHULBANI TOWN /216 /2025 ()	
317	D-ABLAPL/19562/2025	STATE OF ODISHA RAKESH SWAIN @ BABUL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// KONARK /36 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/19563/2025	DILLIP KU SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TIGIRIA /155 /2024 () //	
319	D-ABLAPL/19564/2025	HIMANSHU BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /274 /2025 () //	
320	D-ABLAPL/19565/2025	SATYAJIT SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MOTANGA /212 /2025 () //	
321	D-ABLAPL/19567/2025	DIPTI RANJAN SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	DHENKANAL TOWN /247 /2025 () //	
322	D-ABLAPL/19569/2025	SAUDAGAR MOHANTY @ SOUDAGAR VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /249 /2024 () //	
323	D-ABLAPL/19571/2025	SRIDHAR PARIDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BARAMBA /61 /2025 () //	AOR20220001297C202500167
324	D-ABLAPL/19573/2025	AMIT LAKRA VS STATE OF ODISHA	SOMANATH NANDA VS	RAJGANGPUR /167 /2025 () //	
325	D-ABLAPL/19574/2025	ANDRIYA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /252 /2021 () //	
326	D-ABLAPL/19577/2025	ANDRIYA MAJHI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /248 /2021 () //	
327	D-ABLAPL/19581/2025	SUMAN DAS @ SAI ADITYA BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHANDIPUR /71 /2024 () //	
328	D-ABLAPL/19584/2025	GAHAN GOUDA @ GAHANA GOUDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /238 /2024 () //	AOR20220001390C202500046
329	D-ABLAPL/19585/2025	SK. KALIMUDDIN	PRADEEP KUMAR DAS	BHADRAK RURAL /317 /2025	AOR20220001207C202500077

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/19586/2025	SANTOSH KUMAR MALLIK	DEEPAK KU SAHOO	Tantiapal Marine /31 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/19588/2025	AKASH JENA	SURESH KUMAR JENA	JAJPUR SADAR /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/19591/2025	CHITARANJAN ROUT	RAMESH CHANDRA MAHARANA	DHENKANAL SADAR /513 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/19593/2025	PRIYADARSHINI SWAIN	BIKRAM CHANDRA GHADAI	BALASORE SADAR /176 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/19597/2025	CHITTARANJAN PATRA	BIKRAM CHANDRA GHADAI	DHARMASALA /362 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/19606/2025	SURESH KUMAR MALLIK	RAJENDRA NARAYAN ROUT	BERHAMPUR TOWN /227 /2025	AOR20220001558C202500128
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/19608/2025	SAMEER KULDEEP	ARIJEET MISHRA	JEYPORE TOWN /199 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/19610/2025	SANI LUHA	SURESH KUMAR JENA	JHARSUGUDA SADAR /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/19611/2025	BHUVENSHWAR DAS	ABESH KAMAL	//	AOR20230000513C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/19612/2025	SABITA ROUT	KABIRAJ PRADHAN	BANSADA /383 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/19613/2025	KARAN KUMAR RAY	BIJAYA KUMAR RAGADA	KHETRARAJPUR /59 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/19614/2025	STATE OF ODISHA MANOJ KUMAR SINGH @ BAPI SINGH VS	ANSHUMAN PANDA VS	// /0 ()	
342	D-ABLAPL/19615/2025	STATE OF ODISHA BHANUMATI BEHERA VS	ANSHUMAN PANDA VS	// REMUNA /223 /2024 ()	
343	D-ABLAPL/19616/2025	STATE OF ODISHA MAKARA KAMILA @ KARTIK CHANDRA KAMILA VS	RAMA CHANDRA JENA VS	// JALESWAR /296 /2025 ()	
344	D-ABLAPL/19624/2025	STATE OF ODISHA AMARENDRA KHILLAR VS	SAROJ RANJAN SUBUDHI VS	// DHARMASALA /385 /2025 ()	
345	D-ABLAPL/19626/2025	STATE OF ODISHA SUJIT KHATUA VS	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202500008
346	D-ABLAPL/19627/2025	STATE OF ODISHA RAJENDRA BADI VS	ANITA SAHOO VS	// RUPSA /48 /2025 ()	
347	D-ABLAPL/19628/2025	STATE OF ODISHA MD. RAHEMTULLA VS	SK. KALIM UDDIN VS	// CAPITAL P.S. /612 /2024 ()	
348	D-ABLAPL/19629/2025	STATE OF ODISHA ANANTA CHARAN PANDA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// BOLAGARH P.S. /139 /2025 ()	
349	D-ABLAPL/19632/2025	STATE OF ODISHA CHIRANJIT @ RAJU DUTTA VS	MAMATA MISHRA VS	// KALIMELA /89 /2025 ()	
350	D-ABLAPL/19633/2025	STATE OF ODISHA SOMANATH BARIKI VS	SANJIT MISHRA VS	// CHANDANPUR /130 /2025 ()	
351	D-ABLAPL/19636/2025	STATE OF ODISHA PRAKASH CHANDRA BISOYI VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// GANGAPUR (ASKA) /137 /2018 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-ABLAPL/19638/2025	KAPILESWAR MENDIL VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /32 /2025 () //	
353	D-ABLAPL/19640/2025	BIRANCHI KARMI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /27 /2025 () //	
354	D-ABLAPL/19641/2025	SASMITA BISWAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /119 /2025 () //	
355	D-ABLAPL/19642/2025	JYOTI PRATAP HATI VS STATE OF ODISHA	JAYADEBA BEHERA VS	SAINTALA /192 /2025 () //	
356	D-ABLAPL/19643/2025	DHARMENDRA KUMAR JENA VS STATE OF ODISHA	BISWABHUSAN DAS VS	TITILAGARH /426 /2024 () //	
357	D-ABLAPL/19646/2025	PRASANTA PRADHAN @ MUNA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /36 /2016 () //	
358	D-ABLAPL/19647/2025	BINOD NAYAK @ BABULU NAYAK VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	BALIPATNA /289 /2025 () //	
359	D-ABLAPL/19648/2025	SK. SAMIM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BANAPUR P.S. /43 /2022 () //	
360	D-ABLAPL/19650/2025	BIKRAM KUMAR JENA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	HINJILI /492 /2025 () //	
361	D-ABLAPL/19651/2025	NRIMAL PATRA @ NIRMALA PATRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /18 /2025 () //	
362	D-ABLAPL/19655/2025	PRAKASH SAMAL @ BISWANATH SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHOUDWAR /349 /2025 () //	
363	D-ABLAPL/19656/2025	ABHAY KUMAR SWAIN @ ABHI SWAIN	AMITAV TRIPATHY	FATEGARH /203 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/19657/2025	ANJAN PRASAD	SAIBRATA RATH	SALIPUR /173 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/19660/2025	BIBHUTI BHUSAN PATRA	SATYABRATA SENAPATI	SORO /356 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/19662/2025	KAILASH CH. MOHANTY @ KAILASH CHANDRA MOHANTY	JYOTIRMA KAILASH MOHANTY	NIMAKHANDI /252 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/19666/2025	SK. RAFIK	JYOTIRMAYA SAHOO	BANAPUR P.S. /43 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/19670/2025	JINA MAHARANA @ PRIYARANJAN MOHARANA	BHARAT BHUSAN ROURAY	ANGUL TOWN /246 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/19672/2025	GOURAB SAHA	BISWAJIT PASAYAT	EOW,BHUBANESWAR /13 /2024	
		VS	VS	()	
		STATE OF ODISHA (E.O.W)		//	
370	D-ABLAPL/19674/2025	HUSSAIN @ HUSEN KHAN	ALOK KUMAR PANDA	JAGATSINGPUR /451 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/19675/2025	SANGRAMA ROUT @ SANKAR ROUT	SATYABRATA DASH	DHARMASALA /351 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/19676/2025	SURU @ BISWANATHA DASH	RAJJET ROY	BIRMAHARAJPUR /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/19677/2025	ALIVA PRADHAN	MOHENDRA KUMAR MOHAPATRO	BINJHARPUR /465 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/19680/2025	SUBHAM CHOUDHURY	JYOTIRMAYA SAHOO	HINJILI /496 /2025	
		VS	VS	()	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/19682/2025	STATE OF ODISHA BIRANCHI NARAYAN SATAPATHY VS	PRATAP NAIK VS	// TOMANDO /159 /2025 ()	
376	D-ABLAPL/19686/2025	STATE OF ODISHA MINAKETAN SAHOO VS	MANORANJAN MUDULI VS	// DHENKANAL SADAR /519 /2025 ()	AOD20240000388C202500020
377	D-ABLAPL/19688/2025	STATE OF ODISHA CHITTARANJAN ROUT VS	BRUNDEBAN ROUT VS	// MAHILA P.S. BUXIBAZAR /95 /2025 ()	
378	D-ABLAPL/19689/2025	STATE OF ODISHA AJU @ SUMANTA @ SUMANTA KUMAR DAS VS	BASANTA KUMAR DAS VS	// KHUNTA /178 /2025 ()	
379	D-ABLAPL/19692/2025	STATE OF ODISHA SURAJ KUMAR BAGH VS	AMIT BISWAL VS	// SUNABEDA /113 /2025 ()	
380	D-ABLAPL/19693/2025	STATE OF ODISHA PRASANNA KUMAR SAHOO VS	JAYANTA KUMAR PADHI VS	// KHANDAGIRI P.S. /403 /2025 ()	
381	D-ABLAPL/19696/2025	STATE OF ODISHA BIRABHADRA PANDA VS	JANAKI KANTA MAHAPATRA VS	// CHAULIAGANJA /296 /2025 ()	
382	D-ABLAPL/19697/2025	STATE OF ODISHA ANUPAMA PANDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// CHAULIAGANJA /296 /2025 () //	

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MISC CASES FILED on :01/07/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/26152/2025 STREV/ /	M/S. PRABHU SPONGE PVT. LTD.,SUNDARMP	GAUSHREE TRIPATHY	39/2025
2	D-STREV/26152/2025 STREV/ /	M/S. PRABHU SPONGE PVT. LTD.,SUNDARMP	GAUSHREE TRIPATHY	40/2025
3	D-STREV/26152/2025 STREV/ /	M/S. PRABHU SPONGE PVT. LTD.,SUNDARMP	GAUSHREE TRIPATHY	41/2025
4	D-STREV/26160/2025 STREV/ /	M/S. PRABHU SPONGE PVT. LTD.,SUNDARMP	GAUSHREE TRIPATHY	42/2025
5	D-STREV/26160/2025 STREV/ /	M/S. PRABHU SPONGE PVT. LTD.,SUNDARMP	GAUSHREE TRIPATHY	43/2025
6	D-STREV/26160/2025 STREV/ /	M/S. PRABHU SPONGE PVT. LTD.,SUNDARMP	GAUSHREE TRIPATHY	44/2025
7	D-STREV/26185/2025 STREV/ /	M/S. PRABHU SPONGE PVT. LTD.,SUNDARMP	GAUSHREE TRIPATHY	45/2025
8	D-STREV/26185/2025 STREV/ /	M/S. PRABHU SPONGE PVT. LTD.,SUNDARMP	GAUSHREE TRIPATHY	46/2025
9	D-STREV/26185/2025 STREV/ /	M/S. PRABHU SPONGE PVT. LTD.,SUNDARMP	GAUSHREE TRIPATHY	47/2025
10	D-CRP/25109/2025 CRP/27/2025	BRAJAKISHORE SAHOO MP	NIRMAL KISHORE RATH	49/2025
11	D-TRP(C)/26278/2025 TRP(C)/ /	SUJATA PRADHAN @ MUND MP	SUSHANTA KUMAR JOSHI	214/2025
12	D-TRP(C)/26322/2025 TRP(C)/ /	SUPRABHA SAHU @ SUPRAVA SAHU MP	JAGAJIT PANDA	215/2025
13	D-CONTC/43581/2024 CONTC/7346/2024	MANOJ KUMAR DAKUA MP	SANDHYARANI PANI	233/2025
14	D-CONTC/90/2023 CONTC/90/2023	RAMESH KUMAR PATI MP	SUNIL KUMAR PANDA	234/2025
15	D-RVWPET/21115/2025 RVWPET/158/2025	UNION OF INDIA MP	PRASANNA KUMAR PARHI,D.S.G.I	253/2025
16	D-RVWPET/26187/2025 RVWPET/ /	KEDAR NATH SWAIN MP	MANORANJAN MISHRA	254/2025
17	D-RVWPET/26187/2025 RVWPET/ /	KEDAR NATH SWAIN MP	MANORANJAN MISHRA	255/2025
18	D-RVWPET/16376/2025 RVWPET/122/2025	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	256/2025
19	D-RPFAM/26132/2025 RPFAM/ /	ANIL MAJHI MP	PURNA CHANDRA BEHERA	277/2025
20	D-RPFAM/26132/2025 RPFAM/ /	ANIL MAJHI MP	PURNA CHANDRA BEHERA	278/2025
21	D-RPFAM/48142/2024 RPFAM/358/2024	BRAJENDRA HEMBRAM MP	HEMANTA KUMAR MOHANTA	279/2025
22	D-RPFAM/26337/2025 RPFAM/ /	SUJAYA KUMAR BAG MP	ANKANN PANDA	280/2025
23	D-CMAPL/25499/2025 CMAPL/193/2025	PRAFULLA CHANDRA BEHERA MP	ADV.	340/2025
24	D-MATA/26158/2025 MATA/ /	DEBASHISH ROUT MP	SATYAPRAKASH DHAL	353/2025
25	D-MATA/26158/2025 MATA/ /	DEBASHISH ROUT MP	SATYAPRAKASH DHAL	354/2025
26	D-MATA/25326/2025	CHANDAN KUMAR MOHANTY @ CHANDAN KUMAR MOHANTY	ANURMOHANA SAHOO	

	MATA/ /	MP		355/2025
27	D-CRLREV/932/2024	MANORANJAN NANDA	JNYANANANDA PANDA	
	CRLREV/30/2024	MP		503/2025
28	D-CRLREV/19653/2025	KALIPRASAD NAYAK	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		504/2025
29	D-CRLREV/19702/2025	MAA KALUASUNI REALCON PVT. LTD., KISHORI PRASAD DAS		
	CRLREV/ /	MP		505/2025
30	D-FAO/23665/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	BALAKRISHNA KUMAR TRIPATHY	
	FAO/ /	MP		585/2025
31	D-FAO/309/2018	STATE OF ORISSA		
	FAO/309/2018	MP		586/2025
32	D-FAO/311/2018	STATE OF ORISSA		
	FAO/311/2018	MP		587/2025
33	D-FAO/281/2018	STATE OF ORISSA		
	FAO/281/2018	MP		588/2025
34	D-BLAPL/36186/2024	NRUPATI NAIK	SAROJ KUMAR DASH	
	BLAPL/12211/2024	MP		742/2025
35	D-BLAPL/17855/2025	BHAKTI BINOD BEHERA	CHITTA RANJAN KANUNGO	
	BLAPL/6342/2025	MP		743/2025
36	D-BLAPL/4037/2024	DEEPAK KUMAR CHHOTARAY		
	BLAPL/1203/2024	MP		744/2025
37	D-BLAPL/7805/2025	HEMANTA KUMAR SWAIN	BHABANI SHANKAR DASPARIDA	
	BLAPL/2922/2025	MP		745/2025
38	D-BLAPL/29515/2024	ANUBHAB PRADHAN		
	BLAPL/10060/2024	MP		746/2025
39	D-RSA/323/2022	BUDHURAM PATRA	SATYABADI MANTRY	
	RSA/323/2022	MP		890/2025
40	D-RSA/77/2007	PRAVAKAR PARIJA	M/S.G.C.PATNAIK	
	RSA/77/2007	MP		891/2025
41	D-RSA/26261/2025	PARSURAM BISSOI	RAJIB LOCHAN PATTNAIK	
	RSA/ /	MP		892/2025
42	D-RSA/26261/2025	PARSURAM BISSOI	RAJIB LOCHAN PATTNAIK	
	RSA/ /	MP		893/2025
43	D-CMP/26214/2025	SUJATA SABAT @ SUJATA KUMARI SABA	ALATENDU SAMANTARAY	
	CMP/ /	MP		962/2025
44	D-CMP/26241/2025	SANJAY KUMAR MOHAPATRA	BIBHU PRASAD DAS	
	CMP/ /	MP		963/2025
45	D-CMP/26246/2025	SUDHIR CHARAN JENA	NIRANJAN LENKA	
	CMP/ /	MP		964/2025
46	D-CMP/26246/2025	SUDHIR CHARAN JENA	NIRANJAN LENKA	
	CMP/ /	MP		965/2025
47	D-CMP/21198/2024	S.K.BAKAULLAH	SUKANTA KUMAR NAYAK	
	CMP/516/2024	MP		966/2025
48	D-CMP/26294/2025	LILIBALA SETHI	PRONoy MOHANTY	
	CMP/ /	MP		967/2025
49	D-CMP/26301/2025	JALADHAR BEHERA	PRONoy MOHANTY	
	CMP/ /	MP		968/2025
50	D-CMP/26324/2025	DIPTIMAYEE DASH	BIKASH MISHRA	
	CMP/ /	MP		970/2025
51	D-CMP/38389/2024	USHA RANI PANDA	DEEPALI MAHAPATRA	
	CMP/1022/2024	MP		971/2025
52	D-CMP/26343/2025	INDIAN BANK, BOUDH BRANCH	S.K.DEY	
	CMP/ /	MP		972/2025
53	D-ABLAPL/15253/2025	KAMAL BHOI @ BABU BHOI		
	ABLAPL/6152/2025	MP		1231/2025
54	D-ABLAPL/15303/2024	JUGAL KISHORE NAIK	PANCHANAN PANIGRAHI	
	ABLAPL/5313/2024	MP		1232/2025
55	D-ABLAPL/2430/2025	RAHAS PATRA	PANCHANAN PANIGRAHI	
	ABLAPL/1124/2025	MP		1233/2025
56	D-ABLAPL/14136/2025	MIR AKBAR		
	ABLAPL/5574/2025	MP		1234/2025
57	D-ABLAPL/38394/2024	GAUTAM RANA @ GAUTAM KUMAR RANA		
	ABLAPL/14704/2024	MP		1235/2025

58	D-ABLAPL/17241/2025 ABLAPL/7028/2025	SIBANANDA SWAIN @ GOBARA MP		1236/2025
59	D-ABLAPL/4650/2025 ABLAPL/1791/2025	SK. RAHEMAT MP		1237/2025
60	D-ABLAPL/5755/2025 ABLAPL/2184/2025	NALINIKANTA MISHRA MP		1238/2025
61	D-ABLAPL/17143/2025 ABLAPL/6953/2025	DEBASIS DASH @ DEBASHIS DAS @ BABUL @ MUSA MP		1239/2025
62	D-ABLAPL/26718/2024 ABLAPL/9790/2024	NABA @ NABAGHANA SUNA MP	KIRTAN DANG	1240/2025
63	D-ABLAPL/16939/2025 ABLAPL/6731/2025	SHASHANKA SHEKHAR PATI MP		1241/2025
64	D-ABLAPL/31308/2024 ABLAPL/11658/2024	LACHHMAN SA MP		1242/2025
65	D-CRLMC/19557/2025 CRLMC/ /	BISHNU PRASAD SWAIN MP	AJIT CHANDRA MOHAPATRA	1656/2025
66	D-CRLMC/19566/2025 CRLMC/ /	NIRANJAN GOUDA MP	SANTOSH KUMAR MAHANTY	1657/2025
67	D-CRLMC/15643/2025 CRLMC/2109/2025	GAJENDRA BEHERA@KALIA MP		1658/2025
68	D-CRLMC/19583/2025 CRLMC/ /	M.SURESH MP	RAMESH CH. BEHERA	1659/2025
69	D-CRLMC/14267/2025 CRLMC/2354/2025	MANASI DAS MP	DEBASHIS NANDA	1660/2025
70	D-CRLMC/19589/2025 CRLMC/ /	SABITA SAHOO MP	BRUNDABAN ROUT	1661/2025
71	D-CRLMC/19594/2025 CRLMC/ /	ARCHANA PRATAP MP	SAURAV TIBREWAL	1662/2025
72	D-CRLMC/19594/2025 CRLMC/ /	ARCHANA PRATAP MP	SAURAV TIBREWAL	1663/2025
73	D-CRLMC/19592/2025 CRLMC/ /	DEBADATTA PRADHAN MP	PURNA CHANDRA DAS	1664/2025
74	D-CRLMC/19609/2025 CRLMC/ /	RATNAKAR BARIK @ DHUDU MP	SUKANTA KUMAR NAYAK	1665/2025
75	D-CRLMC/19631/2025 CRLMC/ /	DEEPAK KUMAR JENA MP	B.N.MOHANTY	1666/2025
76	D-CRLMC/19635/2025 CRLMC/ /	DEEPAK KUMAR JENA MP	B.N.MOHANTY	1667/2025
77	D-CRLMC/19635/2025 CRLMC/ /	DEEPAK KUMAR JENA MP	B.N.MOHANTY	1668/2025
78	D-CRLMC/14667/2025 CRLMC/ /	SASHI SEKHAR BEHERA MP	SIBADUTTA RAMAPRASAD MISHRA	1669/2025
79	D-CRLMC/19679/2025 CRLMC/ /	DEEPAK KUMAR MOHANTA MP	PABITRA KUMAR NAYAK	1670/2025
80	D-CRLMC/33477/2024 CRLMC/4300/2024	ANIL PANDI MP	AMIT BISWAL	1671/2025
81	D-CRLMC/19701/2025 CRLMC/ /	DHANIRAM SAHU MP	SUDEEP KUMAR SARANGI	1672/2025
82	D-MACA/26142/2025 MACA/ /	PRAFULLA KUMAR DASH MP	PRADEEP KUMAR MISHRA	1707/2025
83	D-MACA/23205/2025 MACA/726/2025	NIRANJAN KHATUA MP	ASHOK KUMAR BEHERA	1708/2025
84	D-MACA/23201/2025 MACA/723/2025	MEENARANI SAMAL MP	ASHOK KUMAR BEHERA	1709/2025
85	D-MACA/879/2014 MACA/879/2014	GOPINATH SENDHA MP	M/S.ANTARYAMI DASH	1710/2025
86	D-MACA/26122/2025 MACA/ /	D.M.,M/S. NATIONAL INSURANCE CO. LTD. MP	P. KUMAR TRIPATHY	1711/2025
87	D-MACA/26277/2025 MACA/ /	NEW INDIA ASSURANCE CO.LTD., BBSR MP	SOMNATH ROY	1712/2025
88	D-CRLA/11959/2024 CRLA/386/2024	DANISH ANSARI MP	PRATAP KUMAR NAYAK	1754/2025
89	D-CRLA/18356/2025	SHAIK SITAB	RAMANI KANTA PATTANAIAK	

	CRLA/ /	MP		1755/2025
90	D-CRLA/18356/2025	SHAIK SITAB	RAMANI KANTA PATTANAIAK	
	CRLA/ /	MP		1756/2025
91	D-CRLA/19576/2025	SANKAR BEHERA	DEBASIS SAHOO	
	CRLA/ /	MP		1757/2025
92	D-CRLA/19576/2025	SANKAR BEHERA	DEBASIS SAHOO	
	CRLA/ /	MP		1758/2025
93	D-CRLA/890/2022	SASHIDHAR MAHALING@MAHALLIK		
	CRLA/890/2022	MP		1759/2025
94	D-CRLA/19599/2025	SUSHIL TETE	BISWAJIT NAYAK	
	CRLA/ /	MP		1760/2025
95	D-CRLA/19599/2025	SUSHIL TETE	BISWAJIT NAYAK	
	CRLA/ /	MP		1761/2025
96	D-CRLA/709/2023	CHANDAN KUMAR	M/S.BISWABHUSAN DAS,TIRTH KUMAR SAHU	
	CRLA/709/2023	MP		1762/2025
97	D-CRLA/19618/2025	HARI CHHATRIA	DEBABRATA DASH	
	CRLA/ /	MP		1763/2025
98	D-CRLA/19618/2025	HARI CHHATRIA	DEBABRATA DASH	
	CRLA/ /	MP		1764/2025
99	D-CRLA/19623/2025	TAGA MUNDA	ARIJEET MISHRA	
	CRLA/ /	MP		1765/2025
100	D-CRLA/19623/2025	TAGA MUNDA	ARIJEET MISHRA	
	CRLA/ /	MP		1766/2025
101	D-CRLA/19639/2025	RAJESH KANDI	SANJIT MISHRA	
	CRLA/ /	MP		1767/2025
102	D-CRLA/19639/2025	RAJESH KANDI	SANJIT MISHRA	
	CRLA/ /	MP		1768/2025
103	D-CRLA/19639/2025	RAJESH KANDI	SANJIT MISHRA	
	CRLA/ /	MP		1769/2025
104	D-CRLA/19645/2025	MANORANJAN @ MANOJ @ MANUA SIALBHABANI SHANKAR DASPARIDA		
	CRLA/ /	MP		1770/2025
105	D-CRLA/19645/2025	MANORANJAN @ MANOJ @ MANUA SIALBHABANI SHANKAR DASPARIDA		
	CRLA/ /	MP		1771/2025
106	D-CRLA/19665/2025	PRASANTA KU GOUDA @ PRASANTA GOUDA	JUDATIRMAAYA SAHOO	
	CRLA/ /	MP		1772/2025
107	D-CRLA/19665/2025	PRASANTA KU GOUDA @ PRASANTA GOUDA	JUDATIRMAAYA SAHOO	
	CRLA/ /	MP		1773/2025
108	D-CRLA/19678/2025	SUKURA SING	KULDEEP MOHANTY	
	CRLA/ /	MP		1774/2025
109	D-CRLA/19678/2025	SUKURA SING	KULDEEP MOHANTY	
	CRLA/ /	MP		1775/2025
110	D-CRLA/19678/2025	SUKURA SING	KULDEEP MOHANTY	
	CRLA/ /	MP		1776/2025
111	D-WA/170/2018	ORISSA STATE ROAD TRANSPORT COR.LTD	S.S.K.PATTNAIK,M/S.AMITAV TRIPATHY,A.K.BEHERA,P.K.PATTNAIK	
	WA/170/2018	MP		3005/2025
112	D-WA/26155/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3006/2025
113	D-WA/26155/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3007/2025
114	D-WA/26155/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3008/2025
115	D-WA/26156/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3009/2025
116	D-WA/26156/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3010/2025
117	D-WA/26156/2025	STATE OF ODISHA	GAYATRI PATRA,A.S.C	
	WA/ /	MP		3011/2025
118	D-WA/21071/2025	RESHMI ROSHAN @ NIGAR	DR. BINODA KUMAR MISHRA	
	WA/ /	MP		3012/2025
119	D-WA/26220/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3013/2025
120	D-WA/26220/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WA/ /	MP		3014/2025

121	D-WA/26226/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3015/2025
122	D-WA/26226/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3016/2025
123	D-WA/26226/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	3017/2025
124	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	3018/2025
125	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3019/2025
126	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3020/2025
127	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3021/2025
128	D-WA/26308/2025 WA/ /	M/S. ODISHA TRUST OF TECHNICAL EDUCATION AND TRAINING, KHURDHA MP	SARODHAN DAS	3022/2025
129	D-WA/26323/2025 WA/ /	P. SRIRAM PRASAD MP	SAMEER KUMAR DAS	3023/2025
130	D-WA/26326/2025 WA/ /	P.SRIRAM PRASAD MP	SAMEER KUMAR DAS	3024/2025
131	D-WA/26334/2025 WA/ /	P. SRIRAM PRASAD MP	SAMEER KUMAR DAS	3025/2025
132	D-WA/26340/2025 WA/ /	P.SRIRAM PRASAD MP	SAMEER KUMAR DAS	3026/2025
133	D-WA/26349/2025 WA/ /	STATE OF ORISSA MP	SOUBHAGYA CHANDRA DEV DASH(C.G.C.)	3027/2025
134	D-WA/26349/2025 WA/ /	STATE OF ORISSA MP	SOUBHAGYA CHANDRA DEV DASH(C.G.C.)	3028/2025
135	D-WA/26350/2025 WA/ /	P. SRIRAM PRASAD MP	SAMEER KUMAR DAS	3029/2025
136	D-WA/26362/2025 WA/ /	M/S. ODISHA TRUST OF TECHNICAL EDUCATION AND TRAINING, BBSR MP	SATHANANDA TRIPATHI	3030/2025
137	D-WP(C)/1108/2025 WP(C)/1593/2025	SHYAM SUNDAR ROU TRAY @ SHYAM SUBHADRA ROU MOHANTY MP	BIDAR ROU	10878/2025
138	D-WP(C)/26141/2025 WP(C)/ /	KRUSHNA CHANDRA SAHOO MP	DR.PURUSOTTAM CHULI	10879/2025
139	D-WP(C)/17782/2025 WP(C)/12039/2025	M/S ABHILASHA COMMERCIAL PRIVATE LIMITED MP	MUSKITA MUKHERJI, S. ACHARYA, A. NAIR, A. MISHRA, A. ACHARYA	10880/2025
140	D-WP(C)/26129/2025 WP(C)/ /	SAROJ KUMAR NEGI MP	JAGABANDHU SAHU	10881/2025
141	D-WP(C)/26149/2025 WP(C)/ /	JAMUNA HARIJAN MP	NIRANJAN PANDA	10882/2025
142	D-WP(C)/26151/2025 WP(C)/17945/2025	M/S PAYIK SENTINELS PVT.LTD., BBSR MP	SAILABALA JENA	10883/2025
143	D-WP(C)/26134/2025 WP(C)/ /	DAITARI SWAIN MP	GAJENDRANATH ROUT	10884/2025
144	D-WP(C)/11901/2025 WP(C)/8510/2025	ABANI KUMAR PATRA MP	RABI NARAYAN MISHRA	10885/2025
145	D-WP(C)/11901/2025 WP(C)/8510/2025	ABANI KUMAR PATRA MP	SWAGAT KUMAR SAHU	10886/2025
146	D-WP(C)/26157/2025 WP(C)/ /	CHITTA RANJAN JENA MP	BIRAJA PRASANNA DAS	10887/2025
147	D-WP(C)/24414/2025 WP(C)/17412/2025	RABINARAYAN SAHOO MP		10888/2025
148	D-WP(C)/26165/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD., BBSR MP	MANAS RANJAN KHATUA	10889/2025
149	D-WP(C)/26166/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD., BBSR MP	MANAS RANJAN KHATUA	10890/2025
150	D-WP(C)/42071/2024 WP(C)/24763/2024	AMARESWARI BAITHARU MP	PRASANTA KUMAR NANDA	10891/2025
151	D-WP(C)/26175/2025 WP(C)/ /	RAJENDRA PRASAD OJHA MP	VISWAJEET MALLICK	10892/2025
152	D-WP(C)/13621/2015	SUKO@CHARI ORAM	M/S.MANAS CHAND	

	WP(C)/13621/2015	MP		10893/2025
153	D-WP(C)/13621/2015	SUKO@CHARI ORAM	M/S.MANAS CHAND	
	WP(C)/13621/2015	MP		10894/2025
154	D-WP(C)/13622/2015	SUKO@CHARI ORAM	M/S.MANAS CHAND	
	WP(C)/13622/2015	MP		10895/2025
155	D-WP(C)/13622/2015	SUKO@CHARI ORAM	M/S.MANAS CHAND	
	WP(C)/13622/2015	MP		10896/2025
156	D-WP(C)/26169/2025	TARAKANTA SAMAL	MANAS RANJAN BAUG	
	WP(C)/ /	MP		10897/2025
157	D-WP(C)/26181/2025	JITENDRA NATH MALLIK	AMIYA KUMAR CHHATOI	
	WP(C)/17942/2025	MP		10898/2025
158	D-WP(C)/26180/2025	HIMANSHU SEKHAR BEHERA	AMIYA KUMAR CHHATOI	
	WP(C)/17941/2025	MP		10899/2025
159	D-WP(C)/26188/2025	BHUBANESWAR UNNAYAN PARISHAD, BBSRAJA KANTA MAHAPATRA		
	WP(C)/ /	MP		10900/2025
160	D-WP(C)/26189/2025	HINDUSTAN PETROLEUM CORPORATION LTD, BBSREV RAY		
	WP(C)/ /	MP		10901/2025
161	D-WP(C)/26193/2025	BIRSUMANTI SUNITA DORA	SIDDHANT SARANGI	
	WP(C)/ /	MP		10902/2025
162	D-WP(C)/2864/2025	RAJIB KUMAR HOTA	SUBRATA MISHRA	
	WP(C)/2569/2025	MP		10903/2025
163	D-WP(C)/2870/2025	RAJIB KUMAR HOTA	SUBRATA MISHRA	
	WP(C)/2524/2025	MP		10904/2025
164	D-WP(C)/1451/2025	JANMEJAY ROUT	SANJAY KUMAR DAS	
	WP(C)/1744/2025	MP		10905/2025
165	D-WP(C)/26195/2025	YAZDANI PROJECTS AND ESTATES PVT. LTD, BBSRYOTI BISWAL		
	WP(C)/ /	MP		10906/2025
166	D-WP(C)/26197/2025	BISIKESAN BAGH	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10907/2025
167	D-WP(C)/26198/2025	AJAYA KUMAR KANHAR	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10908/2025
168	D-WP(C)/26199/2025	MAMATA PATRO	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10909/2025
169	D-WP(C)/19732/2023	BIBHUTI BHUSAN MOHAPATRA	SANKARACHARYA CHOUDHURY	
	WP(C)/19732/2023	MP		10910/2025
170	D-WP(C)/9110/2025	PRATAP KUMAR SAHOO	SANKARACHARYA CHOUDHURY	
	WP(C)/6877/2025	MP		10911/2025
171	D-WP(C)/6709/2025	STATE BANK OF INDIA, MADHUPATNA, CUTTACK		
	WP(C)/5454/2025	MP		10912/2025
172	D-WP(C)/26202/2025	PADMINI PRADHAN	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10913/2025
173	D-WP(C)/26203/2025	RASMITA PAIKARAY	MOHENDRA DALAI	
	WP(C)/ /	MP		10914/2025
174	D-WP(C)/26204/2025	PADMALAYA SOREN	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		10915/2025
175	D-WP(C)/7748/2025	BABULI ROUT	NIRANJAN BISWAL	
	WP(C)/5862/2025	MP		10916/2025
176	D-WP(C)/32578/2020	SURYA NARAYAN BEHERA	K.K.SWAIN	
	WP(C)/32578/2020	MP		10917/2025
177	D-WP(C)/26210/2025	SATYANARAYAN SAHOO	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		10918/2025
178	D-WP(C)/26207/2025	SUDHAMAYEE KUMAR	NIRMAL RANJAN ROURAY	
	WP(C)/ /	MP		10919/2025
179	D-WP(C)/26223/2025	LOKANATH GAYAN	JAGANNATH BHUYAN	
	WP(C)/ /	MP		10920/2025
180	D-WP(C)/26232/2025	RANJAN KUMAR PARIDA	NIRA SUNDAR PANDA	
	WP(C)/ /	MP		10921/2025
181	D-WP(C)/26236/2025	MANGUL KUMAR SWAIN	NIRA SUNDAR PANDA	
	WP(C)/ /	MP		10922/2025
182	D-WP(C)/26233/2025	M/S BAJRANG STEEL	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		10923/2025
183	D-WP(C)/26000/2025	BUSA DEBARAJ	ASHOK DAS	
	WP(C)/ /	MP		10924/2025

184	D-WP(C)/50060/2024 WP(C)/30399/2024	DR.SANJAY KUMAR MOHANTY MP	AKASH ACHARYA, MR. DURGA PRASAD NANDA(SR. ADV)	10925/2025
185	D-WP(C)/24207/2025 WP(C)/17538/2025	AJAYA KUMAR CHURIWAL MP	RAVI SHANKAR SAMAL	10926/2025
186	D-WP(C)/54026/2024 WP(C)/1277/2025	KARNARAJ BARIK MP	BIBHU PRASAD MISHRA	10927/2025
187	D-WP(C)/26275/2025 WP(C)/ /	M/S.DEBAKANTA MALLICK, JAGAT SINGH DEBIDUTTA MOHAPATRA MP		10928/2025
188	D-WP(C)/26274/2025 WP(C)/ /	SANJAY KUMAR AGRAWAL MP	SUBHAM AGRAWAL	10929/2025
189	D-WP(C)/36869/2023 WP(C)/36869/2023	M/S. BHUBANESWARI MODERN RICE MILL, BHUBANESHWAR MP	T.N.MURTY	10930/2025
190	D-WP(C)/36865/2023 WP(C)/36865/2023	M/S.JAGANAATH RICE MILL MP	T.N.MURTY	10931/2025
191	D-WP(C)/38430/2023 WP(C)/38430/2023	M/S. SRI DHANYA LAKSHMI MODERN RICE MILL MP	MURRAYAN MURTY	10932/2025
192	D-WP(C)/36866/2023 WP(C)/36866/2023	M/S KANAKESWARI RICE MILL MP	T.N.MURTY	10933/2025
193	D-WP(C)/14738/2025 WP(C)/10387/2025	RANJAN ROUT MP	RAMESH CHANDRA ROUT	10934/2025
194	D-WP(C)/26282/2025 WP(C)/ /	ABHA ENGINEERING AND CONSTRUCTION, KANAKPUR MP		10935/2025
195	D-WP(C)/26283/2025 WP(C)/ /	RAMAKRUSHNA JALLY MP	PRABODHA CHANDRA NAYAK	10936/2025
196	D-WP(C)/2734/2023 WP(C)/2734/2023	UTTAM RAJ DUTTA MP	ASOK MOHANTY	10937/2025
197	D-WP(C)/26290/2025 WP(C)/ /	NIBASI BEHERA MP	PRABODHA CHANDRA NAYAK	10938/2025
198	D-WP(C)/26292/2025 WP(C)/ /	SHRADDHA DAS MP	SOUMYA JYOTI BISWAL	10939/2025
199	D-WP(C)/26295/2025 WP(C)/ /	M/S. SOCIETY FOR ENVIRONMENTAL PROTECTION, BHADRAK MP	DEBENDRA MOHANTY, BHADRAK	10940/2025
200	D-WP(C)/23072/2025 WP(C)/15923/2025	DR. PRAMOD KUMAR DEBTA MP	DURGESH NARAYAN RATH	10941/2025
201	D-WP(C)/23197/2025 WP(C)/16080/2025	DAMODAR PRADHAN MP	DURGESH NARAYAN RATH	10942/2025
202	D-WP(C)/23199/2025 WP(C)/16081/2025	DILLIP KUMAR GUPTA MP	DURGESH NARAYAN RATH	10943/2025
203	D-WP(C)/23370/2025 WP(C)/16112/2025	REEMA DASH MP	DURGESH NARAYAN RATH	10944/2025
204	D-WP(C)/23377/2025 WP(C)/16114/2025	I SAILAJA MP	DURGESH NARAYAN RATH	10945/2025
205	D-WP(C)/23213/2025 WP(C)/16137/2025	DOLLEY ROUT MP	DURGESH NARAYAN RATH	10946/2025
206	D-WP(C)/23360/2025 WP(C)/16167/2025	AMIYA RANJAN PRADHAN MP	DURGESH NARAYAN RATH	10947/2025
207	D-WP(C)/21594/2023 WP(C)/21594/2023	PLABAN SAHOO MP	SUSANTA KUMAR DASH	10948/2025
208	D-WP(C)/22097/2025 WP(C)/15223/2025	T. BALARAM KISHEN MP	DEEPALI MAHAPATRA	10949/2025
209	D-WP(C)/26307/2025 WP(C)/ /	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR MP		10950/2025
210	D-WP(C)/40941/2024 WP(C)/23909/2024	AROBINDA BISWAL MP	BHABANI SANKAR TRIPATHY (1)	10951/2025
211	D-WP(C)/26317/2025 WP(C)/ /	NIRMAL KUMAR JENA MP	SAIBRATA RATH	10952/2025
212	D-WP(C)/16878/2025 WP(C)/11486/2025	SNEHALATA PANDA MP	ATUL TRIPATHY	10953/2025
213	D-WP(C)/16884/2025 WP(C)/11481/2025	PURNIMA SAHOO MP	ATUL TRIPATHY	10954/2025
214	D-WP(C)/16887/2025 WP(C)/11489/2025	NAMITA MISHRA MP	ATUL TRIPATHY	10955/2025
215	D-WP(C)/16886/2025	MINATI NAYAK	ATUL TRIPATHY	

	WP(C)/11483/2025	MP		10956/2025
216	D-WP(C)/25166/2024 WP(C)/14371/2024	RANI PRADHAN MP	DIPAK RANJAN PARIDA	10957/2025
217	D-WP(C)/23162/2025 WP(C)/ /	PRASANNAJIT NAYAK MP	GOPAL PRASAD JENA	10958/2025
218	D-WP(C)/26331/2025 WP(C)/ /	BINOD BIHARI NAIK MP	LAXMIKANTA MOHANTY	10959/2025
219	D-WP(C)/26332/2025 WP(C)/ /	MALATI NAYAK MP	NIROD KUMAR SAHU	10960/2025
220	D-WP(C)/26336/2025 WP(C)/ /	SRI RAM BHARATGAS MP	SOUMYA RANJAN MOHANTY	10961/2025
221	D-WP(C)/15806/2025 WP(C)/10799/2025	M/S. HARSHPRIYA NEELACHALA, BBSR MP	SATYA SMRUTI MOHANTY	10962/2025
222	D-WP(C)/15795/2025 WP(C)/10889/2025	M/S. HARSHPRIYA NEELACHALA, BBSR MP	SATYA SMRUTI MOHANTY	10963/2025
223	D-WP(C)/26344/2025 WP(C)/ /	TRILOCHAN NAYAK MP	ARUN KUMAR MISHRA 2	10964/2025
224	D-WP(C)/21543/2025 WP(C)/15118/2025	SUKANTA MOHANTY MP	PADMALAYA MOHAPATRA	10965/2025
225	D-WP(C)/26348/2025 WP(C)/ /	KORAPUT REGIONAL IMPROVEMENT TRUST MP	SUKRISHNAN BHUYAN	10966/2025
226	D-WP(C)/26345/2025 WP(C)/ /	M/S MAHAVEER TRANSPORT MP	KAJAL SAHOO	10967/2025
227	D-WP(C)/26353/2025 WP(C)/ /	SRIDHAR KUMAR SAHU MP	AMIT PRASAD BOSE	10968/2025